## Annexure - 3

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 09/09/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors

HDFC Bank Unity Small National Bank Finance Bank Limited \_imited creditor Name of 09/09/2025 09/09/2025 03/09/2025 Details of claim received Date of receipt 208307713.33 | 207182551.39 117712883.00 | 116988061.46 82363975.19 Amount 8230855.14 claimed claim admitted 82234166.79 Amount of 7960323.14 Secured Secured Nature Amount Secured 으 Details of claim admitted covered security guarantee interest Yes by Yes Yes covered Amount Whether by Yes Yes Yes related party? share in 8 8 8 voting 100.00 56.47 39.69 3.84 Amount of Amount of contingent K K Z Z any mutual dues that may be set-off Z  $\geq$ Z  $\geq$ 1125161.94 claim not Amount of 207532.00 admitted 724821.54 29808.40 claim under verification Amount of K  $\mathbb{R}$ Z (Amount in ₹) Remarks, if any Note 1 Note 1 Note 1

information. Therefore, the claimed amounts and the composition of the Committee of Creditors may change once the verification process is completed Creditor. However, these claims could not be verified against the Corporate Debtor's books of accounts due to the unavailability of financial statements and other relevant \*Note 1- The claims for Principal Outstanding, Interest, and Default Interest have been provisionally admitted based on the proof and documents provided by the Financial NDER KON THINN THE

Jitender Kothari

P00540/2017-18/

10965

No.IBBI/IPA-001/IP-

Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965

Jan Bridge

AFA No. AA1/10965/02/311225/107315 Valid upto 31/12/2025

Interim Resolution Professional of Lakhar Resources Private Limited-In CIRP